

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

**Petition Nos. 170/GT/2017 & 171/GT/2017**

**Date: 19.3.2018**

To,  
Suprintending Engineer (ISP)  
Rajasthan Rajya Vidyut Prasaran Nigam Limited  
Vidyut Bhawan, jyoti nagar, Jaipur – 302005  
Rajasthan

Sir,

**Subject :** Petition for approval of generation tariff for shared hydro projects of Rajasthan & Madhya Pradesh installed in Rajasthan namely Jawahar Sagar hydel Power Station for the financial year 2012-13 & 2013-14 – **Petition No. 170/GT/2017**

Petition for approval of generation tariff for shared hydro projects of Rajasthan & Madhya Pradesh installed in Rajasthan namely Rana Pratap Sagar hydel Power Station for the financial year 2012-13 & 2013-14 – **Petition No. 171/GT/2017**

**Ref.:** Your letter No. RVPN/ SE(ISP)/ F.CERC/378 dated 14.3.2018  
-----

With reference to letter dated 14.3.2018 on the subject mentioned above, I am directed to inform that the time to file additional information has been extended upto 30.3.2018. You are requested to ensure the filing of the same with advance copy to the respondents within the due date mentioned. No further request for extension of time shall be entertained for any reason whatsoever.

**-Sd/-**  
B. Sreekumar  
Deputy Chief (Law)